NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L. Baskan, Advocati Consel for pepitioners R. Sherlanganan

S. V. Shan Kaashu Com for RI-RS

G. SKDAY ARHM KNUDAM. PER TIONER. TO SERVER

S. KNDAL - PER. FIONER S- GINER

ORDER

The counsel for both of the parties present. The Counsel for the Respondent No.6 has filed a communication which has been addressed to the Auditor of the first respondent company for giving clarification on the points mentioned therein. The petitioner is directed to place the communication before Mr. Srinivasan, the Auditor for giving the clarification on the points raised. Mr.Srinivasan Auditor is directed to give clarification on the points raised within 7 days by providing a copy to the respondents. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

July des der.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)